

National Company Law Tribunal

Allahabad Bench

CP NO. 161/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: *Gala Insurance & Financial Advisers Ltd Vs ROC*

SECTION OF THE COMPANIES ACT/I & B CODE: *252 of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Ankit Kr. Singh</i>	<i>PCS</i>	<i>Petitioner</i>	<i>Ankit</i>
2.	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>ROC</i>	<i>RK</i>

CP No.161/ALD/2017

Sh. Ankit Kumar Singh PCS for the petitioner. Sh. Krishna Dev Vyas CGSC for the ROC. The present case is filed as a fresh case seeking for Restoration of the name of the company in the Register of the ROC Kanpur. A copy of the present petition be provided to the learned CGSC as well as to the O/o ROC Kanpur.

The matter be listed on 21<sup>st</sup> December, 2017.

Dated: 24.11.2017

Typed by:  
MD. Zaid  
(Stenographer)

*Sd*  
Shri H.P. Chaturvedi, Member (Judicial)